



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 08<sup>th</sup> December, 2023

**NOTICE**

Please take notice that the following matter of 04.12.2023 are adjourned. The next date is indicated below:

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Original date of hearing</b>	<b>Next date of hearing</b>
1.	TA No. 1/2023 (CA (AT) No. 387/2018)	Mrs. Mallina Bharathi Rao Vs Gowthami Solvent Oils Ltd. & 2 Ors	04.12.2023	22.01.2024

By the order of Hon'ble Member (Technical)

Chennai Bench